

HIGH COURT OF MADHYA PRADESH
BENCH AT INDORE

FORM - 'E'
Form of Supply of Information to the Applicant
[Rule 4(3)]

No. RTIA/DR-HCIND/ 315

10
Indore, Dated 10th January, 2013

From:

The Deputy Registrar/
State Public Information Officer,
High Court of M.P., Bench at Indore.

To,

Mr. Deepak Kasliwal,
Kalyan Bhawan, 582,
M.G. Road,
INDORE (M.P.).

Please refer to your application dated 04/01/2013, registered at our I.D. No. 35/2012-13, addressed to the undersigned regarding supply of the copy of relevant page of Despatch Register containing the entry pertaining to RAD No.9136 for W.P. No.8243/2012 and the same is enclosed as below for reference under Rule 3 of the High Court of M.P. (Right to Information) Rules 2006 as upon being satisfied, the requested information does not appear to fall in one or more of the categories listed in section 8 & 9 of the Right to Information Act 2005:-

1.	Authenticate copy of relevant page of Despatch Register containing the entry pertaining to RAD No.9136 for W.P. No.8243/2012 (Total 01 sheet)
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Encl: As above.

(A.V. MANDLOI)
DY. REGISTRAR/
STATE PUBLIC INFORMATION OFFICER
HIGH COURT OF MADHYA PRADESH
BENCH AT INDORE

(O/C)